

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 343 OF 2019 &
IA NOS. 1787 & 1788 OF 2019**

Dated: 15th October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

Indian Railways

...Appellant(s)

Vs.

Maharashtr Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Pulkit Agarwal

Counsel for the Respondent(s) : Mr. Shri Venkatesh
Mr. Somesh Srivastava for
Caveator, TPCDL

ORDER

Admit.

Objections on interim relief, if any, shall be filed within two weeks.

List the matter on **28.11.2019**.

**(Ravindra Kumar Verma)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**